

**OFFICE OF THE DISTRICT JUDGE
DAKSHIN DINAJPUR AT BALURGHAT
ENGLISH DEPARTMENT**

Order No. 63

Dated, Balurghat, the 24th day of May, 2020

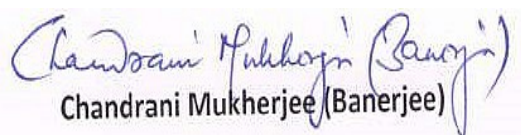
ORDER

In view of Notification No [1561 RG Dated 23.05.2020](#), [1562 RG Dated 24.05.2020](#) of the Hon'ble High Court Calcutta, the 26th day of May, 2020 has been declared holiday by the State Government, and there will be no Judicial Proceeding on 25.05.2020 and 26.05.2020.

Hence, the cases fixed on 26th May 2020, will be heard on 27th May 2020.

Inform all concerned.

Date: Balurghat, the 24th May, 2020


Chandrani Mukherjee (Banerjee)


District Judge
Dakshin Dinajpur at Balurghat

MEMO NO. 506 (34) / G.

Dated : 24-05-2020

Copy forwarded for information and taking necessary action to:-

- 01) - 06) The Addl. District.& Sess. Judge, 1st / 2nd/3rd/Spl./ F.T. Court, Balurghat / Buniadpur .
- 07) – 09) The C. J.M.I A. C. J.M./ Civil Judge (Senior Division), Balurghat/ Buniadpur .
- 10)- 11) The Civil Judge (Junior Division), Balurghat/ Buniadpur, D/Dinajpur .
- 12) – 14) The Judicial Magistrate, 2nd Court, Balurghat / Buniadpur, D/Dinajpur .
- 15) – 23) The Judge-in-Charge of Nezarat/ Accounts I C. D. / F & S I .R.R., Balurghat/ Buniadpur,
- 24)-25) The Govt. Pleader, Addl. Govt. Pleader Balurghat/ Buniadpur, D/Dinajpur
- 26) -27) The Ld. Public Prosecutor, Addl. Public Prosecutor, Balurghat/ Buniadpur .
- 28) –29) The Secretary, Bar Association, Balurghat I Buniadpur, D/Dinajpur
- 30) -31) The Secretary, Law Clerk Association, Balurghat / Buniadpur, D/Dinajpur
- 32)-33) The G.R.O. Balurghat I Buniadpur, D/Dinajpur .
- 34)-00) The Superintendent, Central Correctional Home, Balurghat, D/Dinajpur.


District Judge
Dakshin Dinajpur at Balurghat